GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA UNSTARRED QUESTION NO. 4341

TO BE ANSWERED ON THE 19TH AUGUST, 2025

DIGITAL LINK BETWEEN FARMERS AND URBAN MANDIS

4341. SHRI PRAVEEN KHANDELWAL:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government has taken steps to digitally link farmers and FPOs directly with traders operating in large urban mandis like Khari Baoli and Azadpur in Delhi;
- (b) if so, the platforms or pilot projects launched for this purpose; and
- (c) the total number of farmers or FPOs onboarded through such efforts in the last two years?

ANSWER

MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण राज्य मंत्री (SHRI RAMNATH THAKUR)

(a) & (b): Agricultural Marketing is a State subject. Agricultural Produce Market Committees (APMCs) are regulated under respective State Agricultural Produce Market Committee Acts of the State Governments. Government of India has supported strengthening of APMCs through National Agriculture Market (e-NAM). National Agriculture Market (e-NAM) which is a demand driven scheme. The integration of mandis under the e-NAM platform is based on proposals received from State Governments/Union Territories, reflecting their demand and readiness. e-NAM has a separate Food Producer Organisation (FPO) module, to enable FPOs to trade the produce aggregated from member farmers.

As on 30th June, 2025, no proposal for integration of any of the APMCs of Delhi with e-NAM has been received.

(c): During the last two years (April 2023 - March 2025), 3,55,699 farmers and 1,840 FPOs have been onboarded on the e-NAM platform.
